

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2016 &  
IA NO. 311 OF 2016**

**Dated: 26<sup>th</sup> July, 2016**

**In the matter of:**

**Punjab State Power Corporation Ltd.**

**Versus**

**M/s Atma Powers Pvt. Ltd. & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties,  
list the matter on **14.09.2016,**

**COURT MASTER**